

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
TA (Co. Act)-12(PB)/2023

IN THE MATTER OF:

Anil Kumar Garg	...	Applicant/Petitioner
Vs		
M/s Queens Granite Pvt Ltd	...	Respondent

Order under Rule 16(d) of the NCLT Rules.

Order delivered on 01.09.2023

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant : Mr. Vipul Ganda, Ms. Abhipsa Mohanty, Advs.
For Respondent :

ORDER

The Court Officer is directed to ensure the order dated 28.07.2023 is to be complied with and the report to be filed before the next date of hearing.

List the matter again **on 13.10.2023** for a physical hearing.

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT